

(b) if so, the total amount of expenditure incurred all over India for the celebration;

(c) whether State Bank of Bankura, West Bengal spent Rs. 8,000/- on account of celebration of Mrs. Gandhi's birthday; and

(d) whether the Branch Managers of all State Bank Branches were instructed to open 59 Loan A/c to signify 59th birthday of Mrs. Gandhi?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). State Bank of India has reported that in response to the then Prime Minister's call to work harder and save more, it was decided by it to pay tribute to her on her birthday by undertaking a constructive programme during the week ended 19th November, 1976, throughout the State Bank Group. The programme included opening of savings accounts of children/students, granting loans to weaker sections of society, planting saplings, organising blood donation camps, display of boards reading 'Hamara Bank State Bank' on establishments financed by the Bank, opening of new offices, adoption of villages and slums. There were no other celebrations of the birthday and the expenditure, if any, incurred was incidental to the implementation of the programme indicated.

(c) No amount was spent in celebrating the birthday as such at the Bankura Branch of State Bank of India. However, it incurred an expenditure of Rs. 6,393.65 incidental to the programmes indicated above.

(d) State Bank of India has reported that Managers of all branches in the State Bank Group were instructed to open a minimum of 59 savings accounts of children/students and grant a minimum of 59 loans to members of weaker sections of the society during the week 13th to 19th November, 1976.

**Amount financed by Bankura Branch of State Bank to small and big borrowers**

6443. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Bankura Branch of State Bank financed small and big borrowers

to the tune of Rs. 10 lakhs as appeared in the press (Dainik Basumati, dated November 17, 1976); and

(b) whether the said Bankura branch instead of financing small borrowers and small farmers preferred to advance Rs. 1 lakh (Approx.) to one individual for production of 'ganja'?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). State Bank of India has reported that as at the end of September 1976, its Bankura Branch had advanced Rs. 11.13 lacs to the following categories of borrowers:

Nature of activity	No. of Accounts	Limits (Rs. in lacs)
1. DIR borrowers	210	1 36
2. Agricultural borrowers	402	3 85
3. Small Business borrowers	95	5 14
4. Small Scale industrial borrowers	80	0 78
TOTAL	787	11 13

Out of the above advances a sum of Rs. 40,000.00 was advanced to one individual for production of Ganja under the bank's scheme of Agricultural finance.

**Re-embursement of Medical Bill of General Manager S. B. I. Calcutta.**

6444. SHRI A. K. SAHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Shri A.S.Puri, General Manager, State Bank of India, Calcutta got reimbursement of medical bill for Rs. 10,000 for beautification of his daughter's teeth;

(b) is cosmetic surgery a reimbursable item;